

[*Translation*]

MR. SPEAKER: This was also happening when you were the Minister.

SHRI H.K.L. BHAGAT: It never happened in our time. (*Interruptions*)

[*English*]

This reflects on the efficiency of the Government. Any one can answer the question. Why can't the Parliamentary Affairs Minister answer the question on behalf of the Government? And also ruling was given in the Rajya Sabha. This is against all the conventions and procedures in the past. The Government should apologise to this House.

(*Interruptions*)

MR. SPEAKER: If you come to my Chamber, I will cite hundred instance.

(*Interruptions*)[*Translation*]

THE MINISTER OF LABOUR AND WELFARE (SHRI RAM VILAS PASWAN): The Government may reply it but the question is of propriety. Mr. Sathe you may please convince him as the question relates to the Ministry of Agriculture, it will be replied on 16th. The Central Government has taken steps to provide relief to cyclone victims.

SHRIMATI UMA GAJAPATHI RAJU: What steps have been taken by the Government?

SHRI RAM VILAS PASWAN: It has taken several steps. The hon. Prime Minister has already visited the place twice. Full details will be given on 16th.

[*English*]

SHRI JANARDHANA POOJARY: There is no dispute about it. (*Interruptions*) The only question is that sufficient time should be given when it is transferred to other department.

WRITTEN ANSWERS TO QUESTIONS

[*English*]**Mass Rapid Transport System for Bangalore**

*26. SHRI JANARDHANA POOJARY: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether Union Government have received a proposal for mass rapid transport system for Bangalore and if so, whether it has been cleared;

(b) the details of the proposal; and

(c) if the proposal has not been cleared, the reasons for delay?

THE MINISTER OF URBAN DEVELOPMENT (SHRI MURASOLI MARAN): (a) On the basis of a study carried out by the Metropolitan Transport Project (Railways), Madras, the Government of Karnataka submitted a proposal for mass rapid transport system in 1983 for inclusion in the Seventh Plan at a cost of Rs. 650.70 crores. The proposal could not be accommodated in the Seventh Plan due to constraint on resources. No other proposal has been received from the State Government for inclusion in the Eighth plan.

(b) and (c). Do not arise.